
(2025) 10 MEG CK 0004

Meghalaya HC

Case No: Revision Petition No. 23 Of 2025

Jawhar T. Mordani

APPELLANT

Vs

Sushila Devi Agarwal

RESPONDENT

Date of Decision: Oct. 30, 2025

Hon'ble Judges: B. Bhattacharjee, J

Bench: Single Bench

Advocate: M.U. Ahmed

Judgement

B. Bhattacharjee, J

The office note indicates that service report upon the sole respondent is yet to be received.

The petitioner shall verify the status of service and file an affidavit to that effect.

List this matter after 2 (two) weeks.

Interim order passed earlier shall continue till the next date.